

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) No.258 of 2018

IN THE MATTER OF:

Chandra Spinning & Weaving Mills Pvt. Ltd & Ors. ...Appellants

Versus

M. Leela & Ors.

...Respondents

Present:

For Appellant: Anshul Rawat, Advocate.

For Respondent: MR. B.Raghunath and Ms. Nayan Maggo, Advocate for Respondent No.1 -5. Mr. Mr. Ashwine R.Omkumar, Advocate for Respondent No. 6-10.

With

Comp. Appeal (AT) No.259 of 2018

IN THE MATTER OF:

Chandraprabha & Ors.

...Appellants

Versus

M. Leela & Ors.

...Respondents

Present:

For Appellant: Anshul Rawat, Advocate.

For Respondent: MR. B.Raghunath and Ms. Nayan Maggo, Advocate for Respondent No.1 -5. Mr. Mr. Ashwine R.Omkumar, Advocate for Respondent No. 6-10.

With

Comp. Appeal (AT) No.277 of 2018

IN THE MATTER OF:

M.S.Nagarathna & Ors.

...Appellants

Versus

Leela Madhusudan & Ors.

...Respondents

Present:

For Appellant: Mr. Naresh Kaushik and Mr. R. Om kumar, Advocate.

**For Respondent: Mr. B.Raghunath with Ms. Nayan Maggo and Mr. Sriram.P,
Advocates for R1 to 5.**

With

Comp. Appeal (AT) No.309 of 2018

IN THE MATTER OF:

T.R.Mills Pvt. Ltd & Ors.

...Appellants

Versus

M. Leela & Ors.

...Respondents

Present:

For Appellant: Mr. Ashwine R. Om Kumar, Advocate.

**For Respondent: Mr. B.Raghunath with Ms. Nayan Maggo and Mr. Sriram.P,
Advocates for R1 to 5.**

With

Comp. Appeal (AT) No.310 of 2018

IN THE MATTER OF:

M.Nagaraj.

...Appellant

Versus

M. Leela & Ors.

...Respondents

Present:

For Appellant: Mr. Ashwine R. Om Kumar, Advocate.

**For Respondent: Mr. B.Raghunath with Ms. Nayan Maggo and Mr. Sriram.P,
Advocates for R1 to 5.**

With

Comp. Appeal (AT) No.360 of 2018

IN THE MATTER OF:

O.Arumugasamy.

...Appellant

Versus

Chandra Spinning & Weaving Mills Pvt. Ltd & Ors. ...Respondents

Present:

**For Appellant: Mr. B.Raghunath with Ms. Nayan Maggo and Mr. Sriram.P,
Advocates.**

**For Respondent:. Mr. Ashwine R. Om Kumar, Advocate for Respondent
No.5- 9.**

With

Comp. Appeal (AT) No.361 of 2018

IN THE MATTER OF:

O.Arumugasamy.

...Appellant

Versus

T.R.Mills Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. B.Raghunath with Ms. Nayan Maggo, Advocates.

**For Respondent:. Mr. Ashwine R. Om Kumar, Advocate for Respondent
No.5- 9.**

O R D E R

04.03.2020 Learned counsel for the parties informs that the settlement has not taken place. Therefore, the Appels be listed for hearing.

The impugned order was passed by the National Company Law Tribunal, Bengaluru, in which Dr. Ashok Kumar Mishra was the Member. Therefore, the appeal be listed before another Bench, with the approval of Hon'ble Chairperson in which one of us (Dr. Ashok Kumar Mishra) will not be a Member.

Let the matters be fixed on **07th April, 2020.**

**[Justice Mr. Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

RK/ Kam/